

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 799 OF 2019 IN  
DFR NO. 1581 OF 2019**

**Dated : 28<sup>th</sup> August, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S. D. Dubey, Technical Member**

**In the matter of:**

**BSES Yamuna Power Ltd & Anr. ... Appellant(s)  
Versus  
Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan  
Mr. Rahul Kinre  
Ms. Meghna Chandra

Counsel for the Respondent(s) : Mr. M. G. Ramachandran, Sr. Adv.  
Ms. Poorva Saigal  
Ms. Ranjitha Ramachandran  
Mr. Shubham Arya for R-2

**ORDER**

**IA NO. 799 OF 2019**

*(Application for condonation of delay in filing the appeal)*

Heard learned counsel for the parties.

**Reserved for Orders.**

**(S. D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*tpd/mkg*